

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:552
ANSWERED ON:25.02.2010
VACANT POSTS OF SC ST JUDGES
Siricilla Shri Rajaiah

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether a large number of posts of Distt Judges in Judicial Services reserved for SC/ST are lying vacant in Delhi and other States;
- (b) if so, the details thereof, State-wise; and
- (c) the efforts being made to fill up the vacancies to help clear the backlog?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (DR. M. VEERAPPA MOILY)

(a) to (c): The filling up of vacant posts of judges/magistrates in the District and Subordinate Courts is the concern of the respective High Courts and the State Governments. As such, the information on the number of posts of District Judges reserved for SC/ST lying vacant is not maintained in the Department of Justice. The matter of filling up of vacancies in the subordinate courts was discussed at the Joint Conference of the Chief Ministers of States and the Chief Justices of the High Courts held on August 16, 2009 and it was decided that the Chief Justices of the High Courts will take requisite steps to fill up the vacancies in the Subordinate Courts anticipating the occurrence thereof so as to minimize any chance of delay in filling up the said vacancies.